

ITEM NO.17 Court 5 (Video Conferencing) SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14320/2018

(Arising out of impugned final judgment and order dated 11-05-2018 in WP(C) No. 1972/2018 passed by the High Court Of Delhi At New Delhi)

JALALUDHEEN T. & ANR. Petitioner(s)

VERSUS

MEDICAL COUNCIL OF INDIA & ORS. Respondent(s)

(IA No. 168659/2018 - CLARIFICATION/DIRECTION
IA No. 78234/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 97900/2018 - INTERVENTION/IMPLEADMENT
IA No. 94326/2018 - INTERVENTION/IMPLEADMENT
IA No. 83777/2018 - INTERVENTION/IMPLEADMENT
IA No. 100081/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 15092/2018 (XIV)
(IA No. 6913/2019 - CLARIFICATION/DIRECTION
IA No. 85049/2018 - CONDONATION OF DELAY IN FILING
IA No. 94019/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 80221/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 6909/2019 - INTERVENTION/IMPLEADMENT
IA No. 93358/2018 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 14888/2018 (XIV)
(IA No. 98296/2018 - CLARIFICATION/DIRECTION
IA No. 186064/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 613/2018 (PIL-W)
(IA No. 80443/2018 - EXEMPTION FROM FILING O.T.
IA No. 80442/2018 - STAY APPLICATION)

SLP(C) No. 15097/2018 (XIV)
(IA No. 98258/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 80472/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 98233/2018 - INTERVENTION/IMPLEADMENT
IA No. 97721/2018 - INTERVENTION/IMPLEADMENT
IA No. 169499/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14952/2018 (XIV)
(IA No. 80477/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 80571/2018 - INTERVENTION/IMPLEADMENT)

IA No. 169505/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 25387/2018 (XIV)

(IA No. 37963/2021 - EARLY HEARING APPLICATION

IA No. 94562/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 104303/2018 - INTERVENTION/IMPLEADMENT

IA No. 94560/2018 - PERMISSION TO FILE PETITION)

SLP(C) No. 21720/2018 (XIV)

(IA No. 194039/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 112496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 154757/2018 - INTERVENTION APPLICATION

IA No. 194033/2019 - INTERVENTION/IMPLEADMENT

IA No. 89975/2019 - INTERVENTION/IMPLEADMENT

IA No. 152872/2018 - INTERVENTION/IMPLEADMENT

IA No. 133879/2018 - INTERVENTION/IMPLEADMENT

IA No. 112498/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 30469/2018 (XIV)

(IA No. 156778/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 35690/2019 - INTERVENTION APPLICATION

IA No. 23451/2019 - INTERVENTION APPLICATION

IA No. 156779/2018 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES IA No. 156781/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

W.P.(C) No. 26/2022 (X)

Date : 31-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. S.K. Gangele, Sr Adv
Ms. Shashi Kiran AOR
Mr. Prathvi Raj Chauhan, Adv
Ms.Priya Sharma Adv

Mr. Gaurav Sharma, AOR

Mr. Zoheb Hossain, AOR
Mr. Vivek Gurnani, Adv.

Mr. Harsh Parashar, AOR

Mr. Saurabh Ajay Gupta, AOR
Mr. Nishant Bishnoi, Adv
Ms. Srishti Prabhakar, Adv

M/S. Veritas Legis, AOR

**Mr. Amit Kumar, Sr. Adv.
Mr. Avijit Mani Tripathi, AOR
Ms. Rekha Bakshi, Adv.
Kumar Abhishek, Adv.
Ms. Preeti Sehrawat, Adv.**

**Mr. Nidhesh Gupta, Sr. Adv
Mr. Avijit Mani Tripathi, AOR**

Mr. Jose Abraham, AOR

**For Respondent(s) Mr. Vikas Singh, Sr. Adv.
Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.**

**Ms. Aishwarya Bhati, Ld. ASG
Mr. Ajit Kr. Sinha, Sr. Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Surendra Kumar Gupta, Adv.
Mr. Apporv Kurup, adv.
Ms. Ruchi Kohli, Adv.**

**Mr. S. Rajappa, AOR
Mr. R. Gowrishankar, Adv**

**Mr. Rupesh Kumar, AOR
Ms. Neelam Sharma, Adv
Ms. Pankhuri Shrivastava, Adv**

**Mr. Nishe Rajen Shonker, Adv
Ms. Anu K Joy, Adv
Mr. Alim Anvar, Adv**

**Mr. G. Prakash, AOR
Mr. Vikas Mehta, AOR
Mr. Md. Ali, AOR
Mr. Kabir Dixit, AOR**

**Mr. Mathai M.Paikaday, Sr. Adv.
Mr. Amit Singh, Adv
Mr. Alexander M. Paikaday, Adv
Mr. Sanjay Jain, AOR
Mr. Shishir Pinaki, Adv.**

Mr. Avijit Mani Tripathi, AOR

**Mr. Sunny Choudhary, AOR
Mr. Ramesh Thakur, Adv.**

UPON hearing the counsel the Court made the following
O R D E R

W.P.(C) No. 26/2022

List on 04.02.2022.

Mr. Gaurav Sharma, learned counsel for the
MCI to obtain instructions in the meanwhile.

SLP(C) No. 14888/2018

Learned counsel for the petitioner seeks and
granted permission to withdraw IA No.186064/2018 -
application for impleadment.

Application for impleadment is accordingly,
withdrawn.

W.P.(C) No. 613/2018

It is submitted by learned counsel for the
petitioner that the writ petition has become
infructuous.

Writ Petition is accordingly dismissed as
having become infructuous.

List rest of the matters on 15.03.2022.

Pleadings to be completed in the meanwhile.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master